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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

O.A./T.A./M.P. No. _____

Anandi Lal Varma Versus U.O. 9 & ors.

Date of Order

12-7-2001

MA NO. 218/2001 (O.A. 65/2000) Orders

Mr. Surendra Singh, Counsel for the applicant-
Mr. D.K. Swamy, Proxy Counsel to Mr. Bhanwar Bapni,
Counsel for the respondents

This misc. Application has been filed seeking permission to withdraw the OA. This is a D.B. matter. However in view of the submissions made before me, the learned counsel for the applicant is permitted to withdraw the OA. Misc. Application stands disposed of accordingly. In view of the orders in the misc. Application, the OA, NO. 65/2000, is disposed of as withdrawn.

(A.P. NAGRATH)
Adm. Member.